NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

52. C.P.(IB)-934(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2022

NAME OF PARTIES: - Bell Finvest(India) Limited.
V/s
Naveen Luthra

APPEARANCE :
FOR PETITIONER : Adv. Dhwani Gala
FOR RESPONDENT : Absent.

Section: U/s 95(1) of the Insolvency and Bankruptcy Code, 2016
ORDER

The matter is convened through Virtual Hearing (VC).

Due to paucity of time, this matter could not be taken up. List this matter for hearing on **20.02.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

19.12.2022
AARTI